

# **THE GAUHATI HIGH COURT AT GUWAHATI**

(High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## **ORDER**

**Dated Guwahati, 18<sup>th</sup> May, 2023**

**No.HC.V-09/2011/362/Estt.(Pt.-4) ###** As directed, Sri Pranjal Kalita, Fixed Pay Casual Employee of this Registry is removed from the service of the Gauhati High Court with immediate effect.

By Order

*Sd/- Sri Gautam Baruah*  
**REGISTRAR GENERAL**

**Memo No. HC.V-09/2011/362A/Estt. (Pt.-4)**

**Dated 18-05-2023**

**Copy for Information and Necessary action:**

1. The Registrar (Vigilance/Admn./Judl./Estt.) , Gauhati High Court, Guwahati.
2. The Registrar-cum-Principal Secretary to Hon'ble The Chief Justice, Gauhati High Court, Guwahati.
3. The Secretary, Gauhati High Court Legal Service Committee.
4. The Joint Registrar (.....), Gauhati High Court, Guwahati.
5. The Deputy Registrar (.....), Gauhati High Court, Guwahati.
6. The Assistant Registrar (.....), Gauhati High Court, Guwahati.
7. The Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
8. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
9. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
10. The Project Manager, Gauhati High Court, Guwahati. He is directed to upload the "Notification" on the official website of the Gauhati High Court in priority basis under the designated head.
11. Senior System Officer, Gauhati High Court Guwahati.
12. The Court Manager, Gauhati High Court, Guwahati.
13. The Administrative Officer (J), Accounts Section, Gauhati High Court, Guwahati.
14. The Administrative Officer (J), .....Section/Cell, Gauhati High Court, Guwahati.
15. The Court Officer (No. I & II), Gauhati High Court, Guwahati.

16. The CA to the Registrar General, Gauhati High Court, Guwahati.
17. The Person Concerned.
18. The Order File.

  
**REGISTRAR GENERAL**  
Registrar J. Saha  
18/5/23